GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:108 ANSWERED ON:01.12.2014 NATURAL GAS RESERVES Ahlawat Smt. Santosh;Dhurve Smt. Jyoti

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of oil and natural gas reserves being explored by the public/private sector companies during the last three years and the current year, State/oilfield-wise including Rajasthan;

(b) the production of oil and natural gas yielded from these oil and gas fields, State/ company-wise;

(c) whether any plan has been made by the Government to address the depleting oil reserves in the country;

(d) if so, the details thereof along with the steps taken by the Government to explore and augment oil reserves in the country, State/Oil block-wise; and

(e) the efforts made by the Government to restart idle/closed oil wells in the country, oil well/State-wise?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARAMENDRA PRADHAN)

(a) to (e) A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARREDQUESTION No. 108 BY SHRIMATI SANTOSH AHLAWAT AND SHRIMATI JYOTI DHURVE: TO BE ANSWERED ON 01.12.2014 REGARDING NATURAL GAS RESERVES.

(a) The details of the hydrocarbon reserves established in the last three years as a result of exploration by Oil & Natural Gas Corporation Limited (ONGC), OIL India Limited (OIL) and Private/ Joint Venture Companies is as herein under:

state 2011-2012 2012-13 2013-14
Assam 4.56 6.00 0.70
Andhra Pradesh 3.72 9.23 1.09
Arunachal Pradesh 0.13 0.07 0.12
Gujarat 5.50 8.10 1.36
Jharkhand - 1.42 Rajasthan 0.69 0.05 1.17
Tripura 3.60 1.52 5.18
Tamil Nadu 4.29 8.33 0.50
West Bengal - 1.86 Offshore 64.67 58.66 77.66
Total 87.06 95.24 87.79

Reserves figures are in Million Metric Tonne of oil Equivalent (MMToE)

The estimation of Reserve accretion for 2014-15 will be made at the end of the Financial year.

(b) The production of crude oil and natural gas from the oil and gas fields in the last three years and current year is annexed.

(c)& (d) In order to address the depleting oil resources in the country and also to accelerate the pace of exploration and production of oil and gas in the country, the Government has taken various initiatives which are as under:

i) A project to reassess hydrocarbon resources in all sedimentary basins of India.

ii) Appraisal of unappraised areas of all sedimentary basins of India.

iii) Policy on non exclusive multi-client speculative survey for assessment of unexplored sedimentary basins.

iv) Improved Oil Recovery (IOR)/Enhanced Oil Recovery (EOR) new techniques are being adopted by National Oil Companies to enhance oil recovery from fields.

v) Policy framework for relaxations, extensions and clarifications at the development and production stage under the PSC regime for early monetization of hydrocarbon discoveries.

vi) Policy for exploration in the Mining Lease (ML) areas after the expiry of exploration period.

vii) Encouraging exploration and exploitation of alternative energy sources, such as Coal Bed Methane (CBM), Shale Gas/Shale Oil and Gas Hydrates etc.

viii) Policy for exploration and exploitation of Shale Gas/Shale Oil resources by NOCs under the Nomination Regime.

(e) Revival of sick oil wells is a continuous process, which includes measures such as periodical well intervention and workover jobs, well stimulation, installation of suitable artificial lifts systems and side tracking of wells etc. Contractors undertake these measures on regular basis to revive the sick wells, if techno-economically found feasible, to increase oil production.